New Pensionary Benefit Scheme for Agricultural Workers

2679. SHRI K.M. KHAN : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that Government have launched a new pensionary benefit scheme for the welfare of the agricultural workers;

(b) if so, what are the details thereof and how the agricultural workers have access to this pension scheme; and

(c) how many agricultural workers are rely to be covered under the scheme in its first phase?

THE MINISTER OF STATE FN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) A new social security scheme namely "Krishi Shramik Samajik Suraksha Yojana—2001' has been launched for the agricultural workers. The scheme which is being implemented by the Life Insurance Corporation (LIC), *interalia*. includes pension benefits upon surviving upto the age of 60 years. The amount of pension ranges from Rs. 100/- to Rs. 1900/- depending on the age of entry to the scheme. Agricultural workers in the age group of 18 to 50 years are eligible under the Scheme. The worker will pay Re. 1/- per day or Rs. 365/- per year and the Government will pay Rs. 21- per day or Rs. 730/- per year per beneficiary. It is proposed to cover 10 lakh agricultural workers in 50 districts during a span of three years in the first phase.

Medical Facilities for BeeUi Workers

2680. DR. SWAMI SAKSHI JI MAHARAJ : Will the Minister of LABOUR be pleased to state:

(a) the details of the medical facilities for Beedi workers in the country;

(b) the hospitals for beedi workers which are functioning satisfactorily;

(c) the hospitals which are facing problems of shortage of medicine and staff;

(d) the hospitals which are plagued with the problems of diversion of medicines; and

(e) the steps taken/being taken in the above matters ?

THEMMSTEROF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) Statement is annexed. (*See* below).

(b) All the four hospitals are functioning satisfactorily.

[13 December, 2001]

RAJYA SABHA

(c) and (d) Nil.

(e) Does not arise.

Statement

Medical Facilities for Beedi Workers

- 1. Reservation of beds in T.B. Hospitals.
- 2 Re-imbnrsement of actual cost of treatment to beed workers suffering from Cancer.
- 3. Treatment of workers suffering from Mental Diseases and also grant of subsistence allowance and other benefits to such workers.
- 4. Grant of financial assistance to Beedi Workers (including Gharkhata Workers) for purchase of Spectacles.
- 5. Grant-in-aid to bodies/organisation providing indoor treatment to Beedi Workers suffering from Leprosy and also grant of subsistence allowance to the eligible workers.
- 6. Financial assistance under Maternity Benefit Scheme for Female Beedi Workers.
- 7. Payment of monetary compensation for sterilization to Beedi Workers.
- 8. Re-imbursement of expenditure to Beedi Workers suffering from Heart Diseases.
- 9. Re-imbursement of expenditure to Beedi Workers for Kidney Transplantation.
- 10. 210 dispensaries and 4 hospitals have been set up for providing free medical care to the beedi workers.

Decline in Export of Labour Intensive Goods

 $\ddagger 2681$. SHRIKAPIL SIBAL: Will the Minister of LABOUR be pleased to state:

(a) whether Government's attention has been drawn to the news-item under the caption, "Exports of labour intensive goods decline" which appeared in the 'Financial Express' dated 21 st November, 2001;

[†] Original notice of the questions was received in Hindi.

